

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 07/131/ND/17

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: M/s Mera Gao Micro Grid Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None


For the Respondent (s) : None

ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 24th January, 2018. ✓


-S-d-1

(Deepa Krishan)
Member (T)


-S-d-1

(Ina Malhotra)
Member (J)